




**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.01.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 22/16	IA 01/17 & IA 51/17 in TP 88/16	For hearing	397/ 398	Jitendra Virwani Vs. MRO-Tek. Ltd. & 10 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.)	Sharanjith Shetty for AKS-law associates	Petitioner	
2)	Mohana - C Adlaw Partner	Respondents 1 & 11	
3)	Sandeep. C NDS Law	R-2 to 10	

ORDER

Counsel for Petitioner is present. Counsel for Respondents 1 and 9 is also present. Both the Counsels reported that Hon'ble Apex Court dismissed the civil appeal. Hence, both the Counsels informed that they will argue the main matter. List it on 13.02.2018.


Member (T)


Member (J)